

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/372/2024, IA (IBC)/373/2024 in Company Petition IB/296/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/372/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

This application has been moved for urgent listing of IA(IBC)/373/2024. IA(IBC)/373/2024 is taken up today. Accordingly, this application is allowed and disposed of.

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr.VVSN Raju for the Respondents No.1 & 2.

Ld. Counsel for the Respondents No. 3&4.

Ld. Counsel Mr. VVSN Raj has taken service on behalf of the Respondents No. 1 & 2 and Ld. Counsel has taken service on behalf of the Respondents No.3 & 4.

For filing of counters, **matter is adjourned to 28.02.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)